

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH

**(through Hybrid Mode)
COURT-I**

Item No. 4

CP No. 21 /Chd/Hry/2024

IN THE MATTER OF:

Mr Sachin Kumar & Anr

...Petitioners

Vs

Altron Cast Private Limited

...Respondent

Under Section: 241(1), 242(4), CA 2013

Order delivered on 19.04.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Ashkrit Tiwari, Advocate
For the Respondent Nos. 1 to 3 : Mr. Anup Kumar, Advocate
For the Respondent Nos. 4 to 7 : None

ORDER

Heard. The present petition has been filed under Sections 241 & 242 of the Companies Act, 2013 for quoting some instances of the alleged oppression and mismanagement.

Mr. Anup Kumar, Advocate for Respondents Nos. 1 to 3 is ready to accept the notice. Let reply be filed by respondent Nos. 1 to 3 within one week with a copy in advance to the counsel opposite. Rejoinder, thereto, if any be filed within one week thereafter with a copy in advance to the counsel opposite.

Issue notice of this petition to the remaining respondents for 22.05.2024. The petitioner shall collect the notice from the Registry and send the same by speed post as well as by e-mail, if available, immediately to the respondents at their registered address attaching therewith copy of the petition and the entire paper book and the copy of this order.

In case, the service of speed post on the aforesaid respondents are not effected, the petitioner shall adopt the mode of substituted service, and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area.

The petitioner shall file an affidavit of service supported by postal receipt, tracking report, paper clippings, and copy of e-mail within two weeks.

Reply be filed within one week after receipt of notice with a copy in advance to the counsel opposite. Rejoinder, thereto, if any, be filed one week thereafter with a copy in advance to the counsel opposite.

In the meantime, the status as of today regarding the shareholder pattern be maintained. List on 22.05.2024.

Sd/-

(UMESH KUMAR SHUKLA)
MEMBER (T)

Preeti

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)